

RESIDENT WELFARE ASSOCIATION (RWA)**Phase-II, Omaxe City, Palwal-121102**

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पत्र क्रमांक: RWA PHASE-2/G-05/24दिनांक : 20/05/2024

To

The Registrar,

National Green Tribunal

Faridkot house, Copernicus Marg,

New Delhi – 110001

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL IN PRINCIPAL BENCH, NEW DELHI.

Ref. No: - O. A. No. 79/2022 (O.A. No. 31/2023 and O.A. No. 73/2023 are combined herewith).

Hearing date: 22.05.2024

Radhey Shyam & ORS. (Applicant) V/S State of Haryana (Respondent) and Naresh Pal Singh, President, RWA Phase-II, Omaxe City, Palwal (Applicant) V/S State of Haryana (Respondent).

Subject: - Status of compliance of the orders of the Hon'ble Court dated 19.02.2024 by the respondents till 19.05.2024.**HON'BLE,**

The applicant most humbly submits:

That on 19.02.2024, Hon'ble Bench Court No. 2 had ordered to rectify the points responsible for spreading pollution in Omaxe City, Palwal as well as to obtain full and final completion certificate of this township from the competent authority.

That the point wise status of compliance/semi-compliance/non-compliance of the order dated 19.02.2024 of the Hon'ble Bench by the respondents till 19.05.2024 is as follows:

S. No.	Written Request Submitted by Applicant on 14.02.2024 and Ordered by Hon'ble Bench on dated 19.02.2024	Response/compliance/non-compliance by respondent no.5 by 19.05.2024
1.	<p>It is stated that the Green belt area of society is 8.39% of total area of project as per approved map.</p> <p>a) 18-meter-wide green belt has not been developed by the project proponent, although its development work was started by them as per the instructions of PCB Palwal on 31.01.2024. It is prayed that the project proponent may be directed to install precast boundary wall on the external side of the green area of the project and wire mesh fencing on the inner side to protect it from stray animals and trespassers.</p>	<p>a) a) 18-meter-wide green belt area has been cleared but not developed. Precast boundary wall has been partially done. According to the project proponent, the said green belt is not a part of the project, however it is shown in the approved map of the project. The concerned authority (DTCP Haryana) may be directed to produce the record of the green belt shown in the sanctioned layout plan and the actual green belt developed by the project proponent.</p>

	<p>b) 2-meter-wide green belt along all internal ways partially developed and are filled with garbage.</p>	<p>b) Incomplete repair was done. some area is lying there as it is.</p>
2.	<p>Park situated at phase – II has not yet been developed despite as directed by PCB Palwal on 31.01.2024.</p>	<p>Work in progress.</p>
3.	<p>All manholes of sewer line have not yet been repaired.</p>	<p>The work is completed.</p>
4.	<p>The temporary pipeline for disposal of STP water of Phase-II has not been dismantled yet. It is most responsible for spreading pollution in and around the streets of the township.</p>	<p>No efforts have yet been made by the project proponent to improve its condition. In joint inspection with SDM Palwal on 08/05/2024, the project proponent informed that they are going to install a new STP for Omaxe City Phase-2. Although an STP already exists in Phase-I, its treated water was never used for the green area of the project. While some hydrants of treated water have been installed in green area, they are being used only for photography on any inspection occasion.</p> <p>Disposal of sewerage water by STP completely depends on the availability of power,</p>

		<p>operational condition of machinery and other related factors, which are mostly non-operational resulting in sewerage water flowing on the roads at any time. Therefore, installation of new STP in Phase-2 is more likely to cause sewer water pollution.</p> <p>The main sewer line of MC Palwal is passing through this project (Omax City) and permission has already been received from MC Palwal authorities to connect Omaxe sewer line to it. There is sufficient technical possibility to gravitationally connect Omaxe City sewer line to MC Palwal main sewer line. It is a humble prayer to the Hon'ble Bench that in order to permanently stop the pollution caused by sewer water, the sewer line of Omaxe City Phase-1 and Phase-2 should be connected to the main sewer line of MC Palwal in a gravitational manner so that the sewer water Can be sent directly by gravitational force without running the pump.</p>
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5.	The rain water harvesting line has not been cleaned yet in phase-II, due to which dirty water spreads in the streets.	Partially done
6.	The rain water pit in front of plot number 750 in phase-II has not yet been connected to the RWH line which is nearly 10 m long.	The work is completed.
7.	External storm water drainage system not yet provided.	Not yet provided.
8.	There are potholes on the main road and internal roads of the society and soil has accumulated on the roads, which is another main reason for the spread of pollution.	Partially done.
9.	Since the project proponent has not completed the project compliance and has not obtained its completion certificate from the competent authority.	It appears that no efforts have been made so far by the project proponent to obtain it: The Hon'ble Bench is humbly prayed to strongly direct the project proponent to obtain the complete and final completion certificate of this project and hand it over to MC Palwal.

Encl:

1. Recent photographs

Presented for necessary orders with thanks and regards:

Yours Faithfully,
RWA PHASE-II, OMAXE CITY
Naresh Singh
President

(Naresh Pal Singh)

President, RWA

Co-applicant

Mob. 9813125500

Yours Faithfully,


(Radhey Shyam)

applicant

Mob. 8826735011



Palwal, Faridabad Division - 2024-05-19 11:45
Powered by Triple Camera















N 28°7'15.8376" (LAT)

E 77°18'56.34288" (LONG)

Altitude: 217 yd a.s.l

5/19/24 7:13 PM

Location provider: Fused

No street

Palwalrural 121105

Haryana

India



20 May 2024 10:25 am







